

Big Capitalists in Agriculture

2534. SHRI HARISH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government want big capitalists to take to agriculture ;

(b) if so, the reasons therefor;

(c) whether small and poor farmers will be adversely affected as a result thereof; and

(d) if so, the justification for asking capitalists to take to agriculture ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH : (a) to (c) A proposal was made by Federation of Indian Chamber of Commerce and Industry for establishment of large farms by Corporate Sector on waste lands for producing exportable commodities. In view of the facts that land is a State subject and also because large areas may not be available due to population pressure, forest conservation policy, scattered nature of patches of waste-lands and the policy of leasing out land to landless, they were advised to contact the State Governments to indentify the specific land and prepare viable feasibility reports. They have not come up with any plans so far.

(d) Capitalists were not asked to take to agriculture.

New Rules for Hockey Game

2535. SHRI MADHAVRAO SCINDIA :
SHRI R. P. GAEKWAD :

Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that new rules are being instituted in the hockey world which are against the Indian hockey.

(b) the steps proposed to our repre-

sentation in the international hockey forums; and

(c) the other proposals to raise the standard and regain the glorious position in hockey ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) The Indian Olympic Association has indicated that this is not so.

(b) Necessary steps are to be proposed and taken by the concerned national sports federation in this respect.

(c) The Government has approved a coaching plan submitted by the Indian Hockey Federation for preparation of Indian national hockey team for defending its olympic title. This includes intensive coaching and exposures to international competitions. The entire admissible expenditure in the implementation of this plan is to be met by the Government.

Collapse of Buildings due to use of Sub-Standard Building Materials

2536. SHRI BALKRISHNA WASNIK :
SHRI GHUFRAN AZAM :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether due to use of substandard concrete and poor supervision of construction, there is an early decay of buildings constructed in India, especially in metropolitan cities;

(b) if so, whether during the recent past a number of buildings collapsed and there were cracks and crumbling concrete of buildings; and

(c) if so, steps contemplated by Government in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN